

- (ii) After every shipment, 90% of the value of the shipment will be adjusted against the advance and balance 10% will be paid by Pepsi-Co. World Trade.
- (iii) It is planned that this advance will be utilised fully through exports upto April 30, 1992.
- (iv) The advance will be used for export of goods manufactured by Pepsi Foods Private Limited and/or procured by it from third parties.
- (v) In order for Pepsi Foods Private Limited to maintain adequate working capital, Pepsi Co. World Trademay replenish the advance from time to time.

(c) to (e) The R.B.I. is being consulted in this regard.

[Translation]

Trade with Nepal

2350. SHRI RUDRA SEN CHAUDHARY : Will the Minister of COMMERCE be pleased to state :

- (a) the steps taken by the Government to boost trade with Nepal;
- (b) whether some special facilities are being provided to the traders entrepreneurs in Indo-Nepal border areas; and
- (c) if so, the details thereof

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) In terms of the Joint Communiqué signed in June, 1990, India and Nepal restored the preferential trade arrangements between the two countries. This facilitates greater flow of bilateral trade. This has been supplemented by efforts such as exchange of official and trade delegations.

(b) No, Sir.

(c) Does not arise.

[English] 56

Tea Industry in Tripura

2351. SHRIMATI BIBHU KUMARI DEVI : Will the Minister of COMMERCE be pleased to state :

- (a) whether there is rich potential for tea industry in Tripura;
- (b) whether the Government have formulated any scheme for proper and adequate exploitation of the tea potential in the region;
- (c) if so, the details thereof; and
- (d) the steps contemplated by the Government to ensure a viable and growing tea industry in the area and to run it on proper commercial lines?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) to (d) For development of tea plantation and tea factories, Tea Board provides financial assistance under its continuing schemes such as Tea Plantation Finance Scheme, Tea Machinery and Irrigation Equipment Hire Purchase Scheme, Replantation Subsidy Scheme, Rejuvenation Subsidy Scheme, etc. These are also available for the development of tea estates in Tripura. Besides, the industry is free to invest its own surpluses and to borrow loans from banks.

56 *Industry*
Interest on lending by Bank of India to Small Scale Units

2352. DR. KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state :

- (a) whether the Bank of India in northern zone is charging twenty five percent interest on the lending to small scale units; and
- (b) if so, the justification thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) The Bank of India has reported that as per the present lending policy of the Bank all advance accounts with limits